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Title: Secretary-General reported a message from Rajya Sabha that at its sitting held on the 10th August, 2015, Rajya Sabha had adopted a motion regarding withdrawing the Motor Vehicles (Amendment) Bill, 2014.

SECRETARY GENERAL: Madam Speaker, I have to report a message received from the Secretary General of Rajya Sabha:-

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 10th August, 2015 adopted the following motion in regard to the Motor Vehicles (Amendment) Bill, 2014 which was passed by the Lok Sabha on the 18th December, 2014 and laid on the Table of the Rajya Sabha on the 19th December, 2014:-

MOTION

"That leave be granted to withdraw the Bill further to amend the Motor Vehicles Act, 1988, which was passed by the Lok Sabha on the 18th December, 2014 and laid on the Table of the Rajya Sabha on the 19th December 2014."

2. Thereafter, the Bill was withdrawn.'

12.03 hrs.

BUSINESS ADVISORY COMMITTEE

21st Report